ANNEXURE-6

Shree Sai Smelters India Limited

List of Stakeholders under Regulation 31 of IBBI (Liquidation Process) Regulations, 2016.

Category: List of Operational Creditors (Other than Workmen, Employees and Government Dues)

Date of Commencement of Liquidation: 25-01-2024; List of Stakeholders is Pursuant to claims received and updated as on 04-06-2024

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC					